

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 21.01.2020**

**NOTICE**

Take notice that the following matters Adjourned on 14.01.2020 will be listed in the Court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>2.</b>	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>3.</b>	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>4.</b>	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>5.</b>	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>6.</b>	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>7.</b>	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>8.</b>	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs.	<b>14.01.2020</b>	<b>22.01.2020</b>

		Bharti Telecom Ltd & Ors <b>With</b>		
<b>9.</b>	Comp. App (AT) No. 336 of 2019	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>10.</b>	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors. <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>11.</b>	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>12.</b>	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors. <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>13.</b>	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors. <b>With</b>	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>14.</b>	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	<b>14.01.2020</b>	<b>22.01.2020</b>
<b>15.</b>	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	<b>14.01.2020</b>	<b>23.01.2020</b>

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**

-sd/-  
**Registrar**